

ITEM NO.101

COURT NO.13

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 967/2015

JAGBIR SINGH

Appellant(s)

VERSUS

STATE (NCT OF DELHI)

Respondent(s)

(PART-HEARD BY HON'BLE SANJAY KISHAN KAUL AND HON'BLE K.M.
JOSEPH , JJ.

IA No. 16691/2015 - PERMISSION TO FILE ANNEXURES)

Date : 01-08-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE K.M. JOSEPH

For Appellant(s) Mr. D.B. Goswami, Adv.
Mr. S. Gaurav Sasan, Adv.
Dr. Sushil Balwada, AOR

For Respondent(s) Mr. S. S. Ray, Adv.
Mr. T. A. Khan, Adv.
Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties at length.

Hearing concluded.

Judgment reserved.

(ASHA SUNDRIYAL)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER